

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|---|-------------------------|
| <u>HEARING</u> | | | | |
| 1 | SPL CASE CBI | 100110/2017 | The State of CBI, ACB Vs Dayananad Mahendra Ray and other 6 | |
| 2 | SPL CASE CBI | 100015/2018 | CBI, ACB Vs Dayanand Mahendra Ray and others 5 | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 3 | SPL CASE CBI | 100120/2009 | State CBI ACB MUMBAI Vs Vasudeo Madhukar Mhapsekar 1 another | |
| <u>COMPLIANCE</u> | | | | |
| 4 | SPL CASE CBI | 100051/2018 | The State (Through CBI) Vs Prafulla Kumar Mishra | |
